

ITEM NO.12

COURT NO.8

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.35240/2025

[Arising out of impugned final judgment and order dated 09-12-2024 in ITA No. 620/2023 passed by the High Court of Karnataka at Bengaluru]

THE PR. COMMISSIONER OF INCOME TAX- 3
KORMANGALA, BANGALORE & ANR.

Petitioner(s)

VERSUS

M/S GMR HIGHWAYS LTD.

Respondent(s)

FOR ADMISSION and I.R.

IA No. 170566/2025 - CONDONATION OF DELAY IN FILING

Date : 22-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) :Mr. S Dwarkanath, A.S.G.
Mr. Rupesh Kumar, Sr. Adv.
Ms. Madhulika Upadhyay, AOR
Mr. Navanjay Mahapatra, Adv.
Mr. Sudhakar Kulwant, Adv.
Mr. Bhakti Vardhan Singh, Adv.
Mr. Rajat Vaishnaw, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Tag with Diary No. 33889 of 2025.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)